

**Sixteenth Loksabha**

>

Title: Introduction of the National Commission for Immigration Reform Bill, 2018.

**SHRI GAURAV GOGOI (KALIABOR):** Sir, I beg to move for leave to introduce a Bill to constitute a Commission for Immigration Reforms to check illegal migration and regulate immigration and related issues in the country and for matters connected therewith and incidental thereto.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill to constitute a Commission for Immigration Reforms to check illegal migration and regulate immigration and related issues in the country and for matters connected therewith and incidental thereto.”

*The motion was adopted.*

**SHRI GAURAV GOGOI :** I introduce\*\* the Bill.

**15 48 hrs**